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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

CCP(CO.) 15/2014 +

MR. ATUL NATH

..... Petitioner

Mr. Saurabh Kalia and Mr. Harshit Through: Agarwal, Advocates.

versus

ASHOK MANUFACTURING COMPANY PRIVATE LIMITED & ORS. ..... Respondent

Through: Mr. K. Datta, Mr. Pankaj Sharma, Advocate for R-1.

## **CORAM:** HON'BLE MR. JUSTICE SIDDHARTH MRIDUL <u>ORDER</u> 07.02.2017

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List along with CO.A(SB) 33/2014 and CO.A(SB) 28/2015 on 18.04.2017.

**FEBRUARY 07, 2017** mk

SIDDHARTH MRIDUL, J

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